

# LOK SABHA DEBATES

## LOK SABHA

## STATEMENT

Tuesday, August 1, 1989/Sravana 10,  
1911 (Saka)

(a) to (c) The following eleven districts out of sixteen districts in erstwhile Madhya Bharat Region of Madhya Pradesh have been identified as Industrially Backward Districts;

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

### ORAL ANSWERS TO QUESTIONS

[*Translation*]

#### Industrialisation of Madhya Bharat Region

\*202. SHRI KAMMODILAL JATAV. Will the Minister of INDUSTRY be pleased to state:

(a) the areas identified as industrially backward in the erstwhile Madhya Bharat region of Madhya Pradesh;

(b) the raw material sufficiently available in the region to attract industries based thereon;

(c) the industries set up or proposed to be set up in the region; and

(d) the strategy to be adopted during the Eighth Plan period to accelerate the industrialisation of the region?

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (d). A statement is given below.

(1) Bhind

(2) Dewas

(3) Dhar

(4) Guna

(5) Jhabua

(6) Mandsaur

(7) Morena

(8) Rajgarh

(9) Ratlam

(10) Shajapur

(11) Shivpuri

60 large/medium scale industries have been set up in these industrially backward districts.

The following number of letters of intent (LOI), Industrial Licences (IL), Delicensed Industries Registrations (DLRs) and DGTD Registrations have been issued to the above-mentioned districts:

Year	LOI	IL	DLR	DGTD Regn.
1	2	3	4	5
1987	44*	2	50	95*
1988	52*	9	33	22
1989 (upto June)	21*	5	16	3

\* includes other backward districts

x Entrepreneurs take into account availability of raw materials included local raw materials and infrastructure facilities.

The above figures show the region is attracting industries.

(d) Does not arise as the Eighth Plan has not been finalised.

[Translation]

SHRI KAMMODILAL JATAV: The hon. Minister has said that 11 districts in the erstwhile Madhya Bharat Region of Madhya Pradesh have been identified as Industrially Backward. Entrepreneurs show interest in setting up industry in Dewas, Khandwa and other districts. But no industry has been set up in my constituency Morena, although limestone is available in abundance in five development blocks, which can be used for making cement. May I know why no industry has been set up there?

[English]

SHRI M. ARUNACHALAM: Sir, if our hon. colleague identifies any entrepreneur in that area for establishment of a cement factory, we are prepared to consider it.

[Translation]

SHRI KAMMODILAL JATAV: In my second supplementary question, I want to know the extent of subsidy being given to each of the 11 districts of the erstwhile

Madhya Bharat as also the amount of subsidy given to Morena?

[English]

SHRI M. ARUNACHALAM: Sir, as far as payment of subsidy is concerned, we have the total figure of that District and not for all the eleven Districts. If the hon. Member is very much interested in that, I will pass on the information to him.

SHRI P. KOLANDAIVELU: According to the answer given by the hon. Minister, the 7th Plan allocation was actually increased from Rs. 540 crores to Rs. 605 crores...

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): Sir, we are on the first question—No. 202. He is speaking about the next question. (Interruptions)

MR. SPEAKER: Yes, we are on question No. 202. Mr. Kolandaivelu is far ahead of his times.

(Interruptions)

SHRI JAGANNATH PATTNAIK: May I know from the hon. Minister whether there is any proposal to change the basic concept at present, with regard to the 'No-Industry Districts'?

**SHRI M. ARUNACHALAM:** The new growth centre policy has been announced. We will be giving new growth centres for the States. We have asked the State Governments to submit the list of growth centres which they want to establish. We are receiving information from the State Governments. After that, we will be finalizing them.

[Translation]

### Employment under KVIC Scheme

\*203. **SHRI VIRDHI CHANDER JAIN:** Will the Minister of INDUSTRY be pleased to state:

(a) the State-wise details of the number of persons provided employment under the Khadi and Village Industries Commission schemes during the Seventh Plan;

(b) whether Government propose to allocate more funds for the development to Khadi and Village Industries so that more

persons are given employment in this sector; and

(c) if so, full details thereof?

[English]

THE MINISTRY OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARVNACAALAM): (a) to (c). A statement is given below.

### STATEMENT

(a) Statewise details of employment (under Khadi and Village Industries Sector) are given in the Annexure below.

(b) and (c). Yes, Sir. The Seventh Plan allocation of Rs. 540 crores, has been increased to Rs. 605 crores. For the current year the plan allocation has been increased to Rs. 167 crores from Rs. 135 crores in the last year.

### ANNEXURE

S. No. Name of the State/U.T.s Employment generated during last three years

1	2	3	4	
STATES		1985-86	1986-87	1987-88
1.	Andhra Pradesh	3.89	3.23	3.37
2.	Arunachal Pradesh	—	*	0.01
3.	Assam	1.01	0.97	1.04
4.	Bihar	2.81	2.91	2.97
5.	Goa	0.02	0.02	0.03
6.	Gujarat	0.80	0.82	1.02
7.	Haryana	0.59	0.59	0.61
8.	Himachal Pradesh	0.50	0.54	0.39
9.	Jammu & Kashmir	0.57	0.67	0.63